

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:664

ANSWERED ON:12.05.2005

ACQUISITION OF AIRCRAFT

Kharventhan Shri Salarapatty Kuppusamy;Madhwaraj Smt. Manorama

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) Whether the proposal of acquisition of aircraft for Indian Airlines has been approved by the Government;
- (b) if so, the details thereof;
- (c) whether any agreement has been signed with any supplier in this regard;
- (d) if so, the details in this regard; and
- (e) the types of aircraft proposed to be acquired by the Indian Airlines?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a),(b),(c),(d) and (e):- A statement is laid on the Table of the House.

Statement in reply to parts (a),(b),(c),(d) and (e) of Lok Sabha Starred Question No. 664 regarding acquisition of aircraft

(a):-No, Sir.

(b):- Does not arise.

(c):- No, Sir.

(d):- Does not arise.

(e):-The proposal involves acquisition of 43 aircraft by Indian Airlines Limited, comprising of 19 A-319, 4 A-320 and 20 A-321 aircraft.